

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA No. 548/2018 in CP No.81/241/HDB/2018
u/s. 241 of Companies Act

IN THE MATTER OF:

Venkateswara Rao Narisingu & Another

...Petitioner

Vs

Kaveri Seed Company Ltd & (3) Others

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Counsel for petitioner Shri A.Nagraj Kumar, alone is present. No representation for the respondents. It is represented that pleadings are uploaded.

For hearing as last chance list the matter on 03.01.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)